

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-142/2007/4922/A

From :- Shri Saptarshi Garg ,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Mridu Chanda Bordoloi,
Judge, Designated Court, Assam, Guwahati,
(Attached as Faculty at Judicial Academy, Assam).

Dated Guwahati, the th 19 July, 2022.

Sub:- **Casual Leave.**

Ref:- No. JDC/164 dated 30.07.2022.

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 11.07.2022 along with station leave permission from the morning of 11.07.2022 to the morning of 18.07.2022**, has been granted.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-142/2007/4923/ dated , 19-07-2022

Copy to.

1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)

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